

श्री भक्त दर्शन : जी हां ।

प्रध्यक्ष महोदय : कौन कौन से प्रश्न पूछने हैं ?

श्री भक्त दर्शन : ५६८

Evacuee Property Agreement

*568. **Shri Bhakt Darshan (on behalf of Shri Krishnacharya Joshi)**: Will the Minister of Finance be pleased to state the steps taken by Government after the ratification of the evacuee Property Agreement with Pakistan on the 19th May, 1955 for the transfer of Evacuee Bank accounts ?

The Minister of Revenue and Defence Expenditure (Shri A. C. Guha): The drafts of implementation instructions to be issued with reference to this Agreement have been prepared and we are awaiting the views of the Pakistan Government on them as well as the draft of their implementation instructions. It is proposed that the necessary notices and instructions would be issued simultaneously by this Government as well as the Government of Pakistan in their respective countries as soon as they are finalised.

श्री भक्त दर्शन : मंत्री महोदय के उत्तर से स्पष्ट है कि इस इकरारनामे के होने के बाद से अब तक इस दिशा में बहुत कम प्रगति हुई है। क्या मंत्री महोदय बतला सकते हैं कि इस का क्या विशेष कारण है ?

श्री ए० सी० गुहा : अभी तक तो उस एग्जिमेंट का इम्प्लीमेंटेशन शुरू नहीं हुआ है। अभी तो उसमें कोई काम चालू नहीं हुआ है।

श्री भक्त दर्शन : क्या इस इकरारनामे को जल्दी लागू करने के बारे में पाकिस्तान सरकार के साथ कोई निष्ठा पढ़ी या परामर्श किया जा रहा है ?

श्री ए० सी० गुहा : कुछ महीने पहले रिहैबिलिटेशन मिनिस्टर कराची गये थे। तब इस सम्बन्ध में कुछ चर्चा हुई थी। उसके बाद पहले एग्जिमेंट में कुछ परिवर्तन भी किये गये। All these are now under the consideration of both the Governments.

Shri Kamath: Is the Deputy Minister in a position to assure the House that as in some other cases, though the agreement is bilateral, its implementation will not be unilateral—by India alone ?

Shri A. C. Guha: That is why we are waiting. We have not yet received their draft instructions and the approval of our draft, and so we have been waiting for it.

Headmasters' Seminar

*592 **Shri Bhakt Darshan (on behalf of Shri Krishnacharya Joshi)**: Will the Minister of Education be pleased to state:

(a) the main recommendations made in the Headmaster's Seminar held at Hyderabad in December, 1954 for the improvement of the Secondary Education; and

(b) whether Government have accepted them ?

The Parliamentary Secretary to the Minister of Education (Dr. M. M. Das): (a) and (b). A statement is laid on the Table of the Lok Sabha [See Appendix IV, annexure No. 19]

श्री भक्त दर्शन : इन सिफारिशों का नियंत्रण करने में कितना समय लगने की संभावना है और क्या इस बारे में राज्य सरकारों से कुछ परामर्श किया जा रहा है ?

शिक्षा उपमंत्री (डा० के० एल० श्रीवाली) : जी हां, जो तजवीज थी एक्सटेंशन सर्विसेज ट्रेनिंग कालिजेज के लिए, वह इम्प्लीमेंट की जा रही है और मैं समझता हूँ कि इसी वर्ष में जो योजना है, वह कार्य रूप में परिणत कर दी जायगी।

Shri S. C. Samanta: May I know whether any representative of the Ministry joined this seminar ?

Dr. K. L. Shrimallu: I do not have the complete list here, but I am quite certain that for some time the representatives of the Ministry were there. Mr. Pires the Vice-Principal of the Central Institute of Education was conducting the Seminar.

Shri Joachim Alva: Sir, I have been authorised by Shri Gidwani to put questions Nos. 563 and 591 standing in his name.

Mr. Speaker : Has he produced the necessary authority ?

Shri Joachim Alva: Yes, Sir.

Mr Speaker: Then he may put question No. 563 first.

Budgeting Defects

*563. **Shri Joachim Alva** (on behalf of **Shri Gidwani**): Will the Minister of Defence be pleased to state :

(a) whether the attention of Government has been drawn to the recommendations of the Public Accounts Committee at page 3 of their Ninth Report about the unsatisfactory standards of budgeting for the Defence Services; and

(b) if so, what steps have been taken to effect an improvement in this regard ?

The Minister of Defence (**Dr. Katju**): (a) Yes.

(b) Appropriate instructions have been issued to all those who are concerned with the preparation of the budget estimates. Various measures have been taken to ensure that the information on the basis of which the budget estimates are prepared is regularly and correctly furnished by different authorities. For example arrangement has been made for obtaining bi-monthly statements from the High Commission in London and the Ministries responsible for procurement of stores in India, indicating their expectations regarding supply of different stores. Steps have been taken to expedite the finalisation of works projects and the issue of necessary approvals at least three or four months before the beginning of the year to ensure that the provision made in the budget is fully utilised.

Shri Joachim Alva: Are the spending departments awarding work inflating their estimates ?

Dr. Katju : I could not follow the question, Sir.

Mr. Speaker: Do the spending departments submit inflated proposals for the budget provision ?

Dr. Katju: My hon. friend is referring to spending departments. There are numerous spending departments.

Mr. Speaker: He may reply so far as the question is relevant to his Ministry.

Dr. Katju : I am concerned only with the Defence Ministry.

Mr. Speaker : The spending department may be confined to the Defence Ministry.

Dr. Katju : In the Committee's report specific mention was made only of two things: one was regarding stores and

secondly about works, and we have taken specific measures to see that there should be no over-estimating on those items.

Shri Joachim Alva: Are adequate arrangements made for the proper storage of the bulk of defence stores at present lying in the open exposed to inclemencies of weather ?

Dr. Katju: I can answer that question but it does not arise out of the Public Accounts Committee's Report.

Shri Joachim Alva : I am quoting from the public accounts Committee's Report.

Mr. Speaker: Order, order. No argument on that. This question was put a few days back and answered by the Deputy Minister.

Business Management and Industrial Administration

*591. **Shri Joachim Alva** (on behalf of **Shri Gidwani**): Will the Minister of Education be pleased to lay a statement on the Table of the House showing the amount that has been sanctioned so far during 1955-56 to the various institutions for organising courses in Business Management and Industrial Administration ?

The Parliamentary Secretary to the Minister of Education (**Dr. M. M. Das**): The required statement is laid on the Table of the House. [See Appendix IV, annexure No. 20]

Shri Joachim Alva: Is Government making a special effort to see that our graduates trained abroad in business administration and efficiency are employed in these institutions as most of them are unemployed after their return.

Dr. M. M. Das: We are trying our best to employ as many qualified Indians as possible.

Shri Joachim Alva: Have Government started a scheme by which offices of the Commerce and Industry Ministry get a short refresher course in business management in any one of these institutions.

Dr. M.M. Das: There are two types of courses; whole-time and part-time courses, and any body who is qualified sufficiently for admission is admitted.

Dr. Rama Rao: May I know, why of all the institutions in the country the Indian Institute of Science, Bangalore, has been selected for the purpose of conducting courses in business management ?

Dr. M. M. Das: It is not for business management. There are three subjects for which this scheme has been started.